

(A2)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 211/2006  
MA 1173/2006  
OA No.2618/1999

New Delhi this the 12<sup>th</sup> day of July, 2006

**Hon'ble Mr. V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Shri Inder Raj Singh S/0 Sh. Hardev
2. Shri Shiv Nath S/0 Shri Banwari Lal
3. Shri Ramayan Yadav S/0 Shri Bachu Yadav
4. Shri Anil Kumar Singh S/0 Digvijay Pal Singh
5. Shri Stbir Singh S/0 Sh. Shri Ram
6. Shri Ramjas Ram S/0 Sh. Manni Ram
7. Sh. Surinder Singh S/0 Shri Kohri Singh
8. Shri Lal Chand S/0 Sh. Sant Ram
9. Shri Jagdish Pal S/0 Sh. Jagan Nath
10. Shri Mahipal S/0 Sh. Ram Swaroop
11. Shri Sajjan Singh S/0 Shri Babu Singh
12. Shri Rakesh Kumar S/0 Sh. Banwari Lal

(All the above petitioners are working as  
Electric Fitter (Technician) EMU Car Shed,  
Ghaziabad.

(By Advocate Shri K.K. Patel )

..Applicants

VERSUS

1. Shri V.N. Mathur,  
General Manager,  
Northern Railway Headquarter Office,  
Baroda House, New Delhi.

(AB)

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2. Shri P.K. Goel,  
Divisional Railway Manager,  
New Delhi Rly. Station,  
State Entry Road, New Delhi.

..Respondents

ORDER (ORAL.)

(Hon'ble Mr. V.K. Majotra, Vice Chairman (A)

Learned counsel of applicant seeks and is allowed to withdraw the present CP in order to file appropriate legal proceedings, retaining one copy of this petition <sup>the</sup> ~~and~~ <sup>& copies to</sup> remaining be returned to applicant.

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(Mrs. Meera Chhibber)  
Member (J)

V.K. Majotra  
(V.K. Majotra)  
Vice Chairman (A)

12/7/06

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